

CORRIGENDUM

OUT TODAY

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

Dated: 22.09.2015

To:
All Nationalized Banks

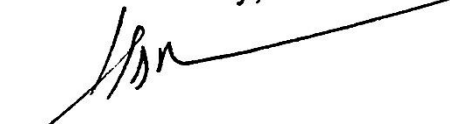
Sir,

In partial supersession of this Registry's earlier letter dated 02.09.2015 AND notice dated 04.09.2015 published in The Times of India on 21.09.2015, inviting bid from nationalized banks on 24.09.2015 for investing a sum of Rs.50,00,00,000/- (Rupees Fifty Crore, plus interest, minus TDS), I am directed to inform you that sealed covers will be accepted by this Registry upto 5.00 p.m. by 24.09.2015 and the bids received will be opened in the chambers of Additional Registrar (F & A) at 5.30. p.m. on the same day. The other terms and conditions shall remain the same.

For more details log on to www.supremecourtfindia.nic.in.

Thanking you.

Yours faithfully,


(P.S.N. MURTHY)
Assistant Registrar-cum-
Drawing & Disbursing Officer
Supreme Court of India

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